



ARMY INSTITUTE OF LAW

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1700/AIL/PI 922

09 Aug 2019

To

The Vice Chancellor / Head of the Dept / Dean / Director / Principal

INVITATION OF ARTICLES FOR ARMY INSTITUTE OF LAW JOURNAL, VOL XIII, ISSUE 2020

Dear Sir/Madam,

Army Institute of Law has emerged as a hub of scholastic brilliance and owes this to a team of highly qualified and erudite faculty members who lend a critical perspective to contemporary issues facilitating students' comprehension and interpretation of various laws and statutes. With AIL, as a centre of excellence in the field of legal education, aims to impart high quality legal education and professional training. The Institute is affiliated to Punjabi University, Patiala and approved by the Bar Council of India. It ranks among the top 20 law colleges of the country.

Army Institute of Law Journal is a refereed law journal published annually. I take this opportunity to solicit contribution from you, faculty members and students of your Institution/Department in the form of articles, notes and comments for its upcoming Volume XIII, Issue 2020.

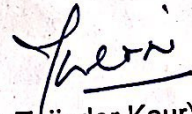
The journal is an endeavour to seek scholarly research papers from the experts, academicians and students on contemporary legal issues to enhance awareness, generate a cross current of ideas on emerging matters and provide solutions to pertinent legal issues. The erudite response of legal luminaries shall be solicited to enable the readers to explore challenges that lie before legislators, lawyers and the society at large, in the event of the ever changing social, economic and technological scenario. All submissions be made latest by 30th September 2019. The soft copy of the contribution be sent at ailjournal2020@gmail.com. The guidelines for the contributors are enclosed.

All subscriptions and correspondence concerning the Journal should be sent to the Editor:-

Mrs. Amrita Rathi, Assistant Professor of Law

Regards,




(Dr Tejinder Kaur)
Principal
ARMY INSTITUTE OF LAW
S.A.S. NAGAR, MOHALI.



Army Institute of Law, Mohali
Call for Papers: Army Institute of Law Journal (Volume XIII)

- **About AIL Journal**

Journal of Army Institute of Law [ISSN No: 0975-8208] is a faculty run, peer reviewed law journal published annually. The journal is an endeavor to enhance awareness on contemporary legal issues, engage in multi-disciplinary study, and to analyze the various issues that shows the dynamism of law.

The journal seeks to provide a platform to academicians, professionals and research scholars, and students to contribute in multi-disciplinary discussions on the themes of law, justice, and society. The journal is guided by an editorial committee.

The Editorial Board of the Journal welcomes the submission of original articles, research papers, book reviews, and comments for its upcoming Volume XIII, Issue 2020.

It is an excellent opportunity for intellectuals to express innovative and practical writings, discuss challenges, latest developments and reformative solutions that can contribute further in the area of law and research. The erudite response of legal luminaries shall be solicited to enable the readers to explore challenges that lie before legislators, lawyers and the society at large, in the event of the ever changing social, economic and technological scenario.

- **Submission Deadline**

All submissions (in soft copy) must reach the editor latest by **30th September 2019**.

- **Submission Procedure**

The soft copy of the contributions is to be forwarded at ailjournal2020@gmail.com. All subscriptions and correspondence concerning the Journal should be sent to the Editor: Mrs. Amrita Rathi, Assistant Professor of Law, Army Institute of Law, Mohali.



Army Institute of Law Journal (Volume XII) Manuscript Submission Guidelines

- **Guidelines for Submission**

1. All manuscripts (in soft copies) must be accompanied by:
 - a. A covering letter with the name(s) of the author(s), official designation institution/affiliation, the title of the manuscript and contact information (correspondence address, email, phone number etc).
 - b. A Certificate that the paper submitted is a piece of original and bonafide research work and has not been published or submitted for publication elsewhere.
 - c. An abstract of not more than 200 words describing the submission.
2. Contributions should be in English language only and in conformity with AIL's scheme and style.
3. Electronic submissions (on website or email) should ideally be made in Word Format (doc)/(docx).
4. Text and citations should strictly conform to the rules in The Bluebook: A Uniform System of Citation (20th edition). This mode of citation must be strictly followed otherwise the paper shall not be considered for publication.
5. The submission of papers is open only for Teachers/Academicians/Professionals and Ph.D. Research Scholars. Students can be co-author.
6. No biographical information or references, including the name(s) of the author(s), affiliation(s) and acknowledgements should be included in the text of the manuscript, the name or document properties. All such information may be incorporated in the covering letter accompanying the manuscripts.
7. The word limit mentioned as under must be strictly adhered to.

Article/Research Papers: The word limit is between 4,000 to 6,000 words.

Notes and comments: The word limit is upto 3,000 words.

Book Review: The word limit is upto 2,500 words.

8. The Journal encourages gender neutrality in its submissions.

9. The articles in the Journal shall be edited and published according to the orthographical and grammatical rules of Indian English, which is based on British English; thus, submissions in American English will be modified accordingly.

10. In case of book reviews, two copies of the book are to be sent.

11. In case of references from websites, complete URL address, along with the last date of accessing the website should be mentioned.

12. Contributions to the journal shall be evaluated by the nominated Referees.

13. Manuscripts shall be assessed by subjection to Blind Review Procedure. Reviewers shall not be informed of the author's name, university/institution, designation, or any other personal information.

14. Submission of a paper shall be taken to imply that it is an unpublished work and is not being considered for publication elsewhere.

15. Copy right of all entries received shall exclusively vest with the Army Institute of Law. The submission of work would imply that the contributor has assigned such rights to AIL on its publication in the journal.

16. Author/s are required to obtain written permission for the use of any copyrighted material in the manuscript and must communicate the same to the Journal. Such material may include tables, charts, graphs etc.

17. Authors are also required to inform the Editorial Board if they have submitted their manuscripts to another law journal and if they have received an offer of publication. Authors may request an expedited review on this basis. It shall be within the discretion of the Editorial Board to grant an expedited review.

18. In case the article is not published, then the author shall be intimated by the Institute through e-mail and he/she may then send it for publication elsewhere.

19. Mere submission of a contribution shall not confer any claim for publication. The Editorial Board reserves all rights to take decision to publish the contribution or not. The Board's decision as regards the interpretation of guidelines or any other matter related to the publication shall be final.

20. Author/s are requested to verify references and quotations before submitting the manuscripts. Soft copy of the contributions should be emailed to at ailjournal2020@gmail.com.

21. Author shall be entitled to one copy of the journal in case of publication.

- **Procedure For Acceptance**

1. On receipt of the contribution, the Editorial Board shall screen it to satisfy itself about the conformity of the contribution with the AIL conditions and policy for submission of the manuscripts.

2. The screened work shall be assessed by the nominated referees.

3. A contribution recommended by the referee as fit for publication as such or recommended for publication with necessary amendments, if any, shall be considered for publication after the author would submit the amended paper accordingly. The author will be given two weeks to carry out changes thus suggested.

Note: Soft copy of the contributions must be e-mailed by 30th Sept. 2019 at ailjournal2020@gmail.com.

Editor- AIL Journal:

**Mrs. Amrita Rathi,
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